GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

LOK SABHA UNSTARRED QUESTION NO. 2649 TO BE ANSWERED ON 16th DECEMBER, 2025

NATIONAL AGRI-ENTREPRENEURSHIP SCHEME

2649. SHRI IMRAN MASOOD:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government proposes to launch a "National Agro-Entrepreneurship Scheme" for the youth engaged in the animal husbandry, dairy and fisheries sector;
- (b) if so, the details of the arrangements for training, credit assistance and market support in this regard;
- (c) whether the scheme focuses on linking rural start-ups with agro-processing
- (d) if so, the number of youth benefitted so far; and
- (e) whether the Government has prepared any joint forum with the State Governments for this scheme and if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (e) The Department of Animal Husbandry and Dairying (DAHD), Government of India has no proposal to launch "National Agro-Entrepreneurship Scheme" for the youth engaged in the animal husbandry, dairy and fisheries sector. However, DAHD, Government of India is implementing the National Livestock Mission-Entrepreneurship Development Programme (NLM-EDP) which is a key component and provides 50% capital subsidy for rural poultry, sheep, goats, pigs, camels, horses, and donkey farms. Additionally, it supports fodder value-addition units, including hay, silage, Total Mixed Ration (TMR), fodder blocks, and units for processing, grading, and storing fodder seeds. The ceiling for various components ranges from ₹3 lakh to ₹50 lakh. The eligible entities are individuals, Farmer Producer Organizations (FPOs), Self-Help Groups (SHGs), Joint Liability Groups (JLGs), Farmer Cooperative Organizations (FCOs), and Section 8 companies. The scheme is end to end digitized. As of now, 3843 projects have received approval, with a total approved project cost of ₹2672.45 Crore and an approved subsidy amounting to ₹1233.69 Crore. The State Governments are working as State Implementing Agencies for processing, verification and onward submission of proposals submitted by Entrepreneurs under NLM-EDP. The scheme enables the start-ups to avail benefit subject to compliance of scheme guidelines. As on date, 3784 no. of individual beneficiaries have been assisted.
